

[Shri C. P. Majhi]

under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1974-75.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra) for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10162/76.]
- (b) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1974-75.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10163/76.]

(2) A statement (Hindi and English versions) under proviso to sub-section (2) of section 16 of the Tariff Commission Act, 1951, explaining the reasons for not laying before Parliament within the prescribed period, the report of the Tariff Commission on the price structure of Industrial Alcohol which has been submitted by the Commission to Central Government on 19-2-1975. [Placed in Library. See No. LT-10164/76].

ANNUAL REPORT OF TAMILNADU AGRO-INDUSTRIES CORPORATION LTD., MADRAS FOR 1973-74 AND FERTILIZER (MOVEMENT CONTROL) AMDT. ORDER, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Tamilnadu Agro-Industries Corporation Limited, Madras, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10165/76.]
- (2) A copy of the Fertiliser (Movement Control) Amendment Order, 1976 (Hindi and English versions) published in Notification No. G.S.R. 13 (E) in Gazette of India dated the 5th January, 1976 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10166/76].

COMMITTEE OF PRIVILEGES
SIXTEENTH REPORT

SHRI N. K. P. SALVE (Betul): I beg to lay on the Table the Sixteenth Report of the Committee of Privileges.

12.03 hrs.

CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) BILL*

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):

I beg to move for leave to introduce a Bill further to amend the Conservation of Foreign Exchange and

*Published in Gazette of India Extraordinary, Part II section 2, dated 20-1-76.